

ITEM NO.110

COURT NO.11

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1948/2013

PREM KISHORE & ORS.

Appellant(s)

VERSUS

BRAHM PRAKASH & ORS.

Respondent(s)

Date : 15-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. Mohan Pandey, AOR

M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s) Mr. Ajay Kumar Talesara, AOR

Mr. Jamshed Bey, Adv.

Mr. Mudit Talesara, Adv.

Mr. Parvinder Chauhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR